## MOTION FOR ELECTION TO THE ALL INDIA INSTITUTE OF MEDICAL SCIENCES (AIIMS), REWARI

MR. CHAIRMAN: Shri Jagat Prakash Nadda to move a motion for election of one member to the All India Institute of Medical Sciences, Rewari.

THE MINISTER OF HEALTH AND FAMILY WELFARE; AND THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI JAGAT PRAKASH NADDA): Sir, I move the following motion:

"That in pursuance of Section 4(g) read with Section 6 (1) of the All India Institutes of Medical Sciences Act, 1956, as amended by the All India Institutes of Medical Sciences (Amendment) Act, 2012, this House do proceed to elect, in such a manner as directed by the Chairman, one member from amongst the Members of the House, to be a member of the All India Institute of Medical Sciences (AIIMS), Rewari, subject to the provisions of the Act."

The question was put and the motion was adopted.

## MOTION FOR ELECTION TO ALL INDIA INSTITUTE OF MEDICAL SCIENCES (AIIMS), NEW DELHI

MR. CHAIRMAN: Shri Jagat Prakash Nadda to move a motion for election of one member to the All India Institute of Medical Sciences, New Delhi.

THE MINISTER OF HEALTH AND FAMILY WELFARE; AND THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI JAGAT PRAKASH NADDA): Sir, I move the following motion:

"That in pursuance of Section 4(g) read with Section 6(3) of the All India Institutes of Medical Sciences Act, 1956, as amended by the All India Institutes of Medical Sciences (Amendment) Act, 2012, this House do proceed to elect, in such a manner as directed by the Chairman, one member from amongst the Members of the House, to be a member of the All India Institute of Medical Sciences (AIIMS), New Delhi, in the vacancy caused due to the retirement of Dr. Anil Jain from the membership of Rajya Sabha on 2nd April, 2024, subject to the provisions of the Act."

The question was put and the motion was adopted.